

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013 &  
IA No. 134 & 135 of 2014**

**Dated: 23<sup>rd</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL (India) Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Parag P. Tripathi, Sr. Adv.,  
Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ajit Pudussery, Adv.  
Ms. Mahima Gupta, Adv.

Counsel for the Respondent(s): Ms. Sonali Malhotra for R-1  
Mr. Manu Seshadri (Lanco)  
Mr. Amit Kapur  
Mr. Apoorva Mishra for R-2 & R-3

**ORDER**

We have heard Mr. Ramji Srinivasan, the learned Senior Counsel for the Appellant. He has finished his arguments with regard to four issues.

Post the matter for further hearing on **08.08.2014 at 3.00 pm**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

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**(Justice M. Karpaga Vinayagam)  
Chairperson**